

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON**

VOLUNTARY RETIREMENT SCHEME IN RAILWAYS .

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Shri Nandi Yellaiah

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-

- (a) whether Government has introduced a Voluntary Retirement Scheme (VRS) in its Railway Safety Services whereby the dependants of employees seeking VRS are proposed to be offered jobs in 'C' class category ;
- (b) if so, the complete details of the directives issued to the GMs of Regional Railways in this regard ;
- (c) the purpose of such VRS plan ; and
- (d) the extent to which Railways as well as its employees are likely to be benefited by this in monetary terms and otherwise ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) & (b) : Safety Related Retirement Scheme (SRRS) was introduced in January, 2004 exclusively for two frontline safety categories viz. Drivers and Gangmen. The ward of the employee seeking retirement under the Scheme is considered for appointment in the respective category subject to fulfillment of eligibility/suitability etc. The existing Scheme has been renamed as Liberalized Active Retirement Scheme for Guaranteed Employment for Safety Staff (LARSGESS) and will cover all safety categories including Gangman with grade pay of ` 1800/-. The condition of having minimum 33 years qualifying service has been reduced to minimum 20 years and the eligibility age group from 55-57 years to 50-57 years. However, in the case of Drivers, the condition of qualifying service i.e. 33 years and eligibility age group i.e. 55-57 will remain the same.

(c) & (d) The Scheme will result in younger workforce and boost morale of staff by way of provision of job to their eligible dependent wards.